

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 32/AM11
HELD ON 10.11.2010
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 32/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 10.11.2010 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.N. Sharma, FTDO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-136	KRISHNA ANTIOXIDANTS PVT. LTD.	HQ F. No. 01/87/050/00618/AM09/DES-VII	Status: Deferred
NC No.: 32/AM11 Dated: 10.11.2010	Adv. Lic. No. 0310486931 Dated 18.09.2008	RLA F. No. 03/94/040/00611/AM09	

Request: Review of decision taken in Norms Committee Meeting No. 17/AM10 held on 22.07.2009.

Decision: Reply received from the firm and sent to D/o C&PC on 13.09.2010. Comments awaited.

Deferred for Three Weeks.

Case No. A-137	M/S. BHUKANVALA TOOLS PVT. LTD. REF. FROM BOARD OF APPROVAL (BOA) Reg.	HQ F. No. 01/80/162/684/AM10/DES-VII	Status: Deferred
NC No.: 32/AM11 Dated: 10.11.2010	Fixation of wastage norms for export product ‘ Plastic Moulds used for Packing Carbide Blades ’		

Request: Fixation of wastage norms for export product '**Plastic Moulds used for Packing Carbide Blades**'
- Referred by SEZ/ BOA in DOC.

Decision: SEZ, Kandla vide letter dated 08.10.2010 has forwarded firm's reply, which was sent to D/o C&PC on 25.10.2010. Comments awaited.

Deferred for three weeks.

Case No. A-138	VISEN INDUSTRIES LTD.	HQ F. No. 01/87/050/00411/AM09/DES-VII	Status: Approved
NC No.: 32/AM11 Dated: 10.11.2010	Adv. Lic. No. 0310485489 Dated 08.09.2008	RLA F. No. 03/95/040/00451/AM09	

Request: Fixation of adhoc norms for the export product "**VAM-Veova Copolymer Emulsion Solid Content 56%+/- (Visicryl 4056) packed in 1204 HDPE Drums**".

Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 11.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vam – Veova Copolymer Emulsion Solid Content 56%+/- 1% (Visicryl 4056)	1 kg	1. Vinyl Acetate Monomer	0.4614 kg
		2. Veova 10/Viovo 10 Monomer	0.1220 kg
		3. Sodium Vinyl Sulphonate	0.0030 kg

Case No. A-139	WACKER METROARK CHEMICALS (P). LTD.	HQ F. No. 01/83/162/00287/AM06/DES-VII	Status: Approved
NC No.: 32/AM11 Dated: 10.11.2010	Adv. Lic. No. 0210081565 Dated 31.08.2005	RLA F. No. 02/24/040/00111/AM06	

Request: Fixation of adhoc norms for advance licence No. 0210081565 dated 31.08.2005.

Decision: With D/o C&PC OM No. 46011/71/2004-PC.II dated 27.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Fluid 100/Fluid 200/Fluid 350/Fluid 500/Fluid 1000	1 kg	1. Wacker PDM Siloxane	0.364 kg
		2. Mixture of Meethyl Cyclo Siloxane with Water Kondesat Polymers or HTV Silicone Rubber LGS/Sil2LGS/Kondesat Poly/Kondesat V/Sil2Fass/Lites Siliconoel AKC LGS/Silox Parmes/silioxane Parmes /Inter	0.715 kg

		Hulles/Residual Polymer/Huiles Vinyles, VCM/F910 Silicone Fluid Residue M/Distilled Polymer N3C/CM 1000/Siloxane Mixture C Sealant AC	
2. Wacker Silicone Fluid of different grades AK 100M/AK 200M/AK 350M/AK 500M etc.	1 kg	1. Wacker PDM Siloxane	1.040 kg
		2. Wacker Silane Fluid AK10	0.010 kg
3. Wacker OH Polymer of different viscosities (Poly Dimethyl Siloxane)	1 kg	Wacker PDM Siloxane)	1.04 kg
4. Wacker Power Soft 180/THS 180/Power Soft 180	1 kg	1. Wacker PDM Siloxane	0.3744 kg
		2. Geriosil GE 95/Organo Silane AE 311/PC 1220	0.0524 kg
		3. Lutensol TO 5/Marlipol O 13/50	0.1500 kg
		4. Lutensol TO 108 Marlipol 013/109	0.1500 kg
5. Wacker E41 M	1 kg	1. Wacker PDM Siloxane	0.3328 kg
		2. Lutensol TO5/Marlipal O13150	0.0100 kg
		3. Lutensol TO 108/Marlipol O13/109	0.0100 kg
6. Wacker Finish CT 8866 J	1 kg	1. Wacker PDM Polysiloxane	0.2340 kg
		2. Geniosil GE 95/Organo Silane AE 311/PC 1220	0.0327 kg
		3. Lutensol TO 5 Marlipol O 13/50	0.0369 kg
		4. Lutensol TO 108 Marlipol O 13/109	0.0308 kg
7. Metroark Defoamer 12/Wacker Silicone Autifoam	1 kg	1. Silifoam IC 120	0.2000 kg
		2. Lutensol TO 5/Marlipal O13/50	0.0300 kg

Emulsion SE 36/SRE	3. Emulgator S	0.0300 kg
	4. Arlypon SA 6	0.0200 kg

Case No. A-140	HALDIA PETROCHEMICALS LTD.	HQ F. No. 01/87/050/00168/AM11/DES-VII	Status: Deferred
NC No.: 32/AM11 Dated: 10.11.2010	Adv. Lic. No. 0210146505 Dated 13.08.2010	RLA F. No. 02/24/040/00249/AM10	

Request: Inclusion of two Import Items.

Decision: Representative of D/o C&PC has requested to furnish a copy of 4.7 application.

Deferred for three weeks.

ONLINE CASES

1	Case No.:35/6/87-ALC1/2010	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00052/AM11/	RLA File :03/94/040/00012/AM11/	Lic.No/Date:0310572193 29.04.2010	Defer Date:01.12.2010
	Decision: Reply received from the firm and forwarded to D/o C&PC on 19.10.2010. Comments awaited.			

Case No.:1/8/87-ALC1/2010	Party Name:MOTIBA SILICONE PVT.	Meet No/Date:32/87-ALC1/2010	Status:
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	LTD.	10.11.2010	Deferred
HQ File :01/87/050/00056/AM11/	RLA File :03/95/040/00044/AM11/	Lic.No/Date:0310572945 06.05.2010	Defer Date:08.12.2010
2	Decision: DIPP issued D/L dated 04.11.2010 stated that the firm vide their letter dated 18.10.2010 has replied that there are three indigenous import namely Curing Agent, Rubber Pigment and Filler (Silica) in the export product, whereas they have earlier replied vide their letter dated 27.08.2010 that there is only one indigenous input namely Rubber Chemical. In this situation, the norms can not be worked out, hence, the Committee decided to ask firm to furnish the quantity of indigenous inputs used namely Rubber Pigments and Fillers in the export product within 21 days.		

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Case No.:11/27/87-ALC1/2010	Party Name:RALSON (INDIA) LIMITED	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Approved				
HQ File :01/87/050/00225/AM11/	RLA File :30/24/040/00003/AM11/	Lic.No/Date:3010067232 02.06.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
1	40115000	62/0- Bicycle Tyre (Containing min 35% Synthetic Rubber)	400.000	M.T	34138804.00	742148.00 US\$	
				Total	34,138,804.00	742,148.00	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40010000	Natural Rubber	20.000	M.T	3496000.00	76000.00 US\$	Value & Qty
2	40020000	Synthetic Rubber (SBR-1502)	119.200	M.T	14804640.00	321840.00 US\$	Value & Qty
3	40020000	Synthetic Rubber (PBR)	21.200	M.T	2925600.00	63600.00 US\$	Value & Qty

4	72170000	Bead Wire	36.400	M.T	1925560.00	41860.00 US\$	Value & Qty
5	38120000	Rubber Chemicals (Antioxidants, Antiozonants, Accelerators, Retarders, Peptizers) (CIF Value does not exceed 7% of the fob value of exports)	5.200	M.T	956800.00	20800.00 US\$	Value & Qty
6	28030000	Carbon Black	76.800	M.T	4239360.00	92160.00 US\$	Value & Qty
7	27120000	Misc. Chemicals (Pigments, Microcrystalline wax, Paraffin wax, Softners, Plasticizers, Sulphur, Activators, Coupling Agents, Fillers, Tackifiers, Dip Chemicals excluding resorcinol, mould release agent ((CIF Value does not exceed 2% of the fob value of exports)	31.200	M.T	681076.00	14806.00 US\$	Value & Qty
8	28170000	Zinc Oxide	6.800	M.T	656880.00	14280.00 US\$	Value & Qty
				Total	29,685,916.00	645,346.00	

Decision: With DIPP letter dated 04.11.2010 and taking cue from SION No. A-1670, the Committee decided to **approve** adhoc norms as **applied** for by the firm. However, there should be a value cap on Rubber Chemical and Misc. Chemical as per General Note 8 of Handbook of Procedure Volume – II.

4	Case No.:17/21/87-ALC1/2010	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00180/AM11/	RLA File :03/95/040/00008/AM11/	Lic.No/Date:0310579925 22.06.2010	Defer Date:01.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.08.2010. Comments awaited.			

5	Case No.:18/21/87-ALC1/2010	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00181/AM11/	RLA File :03/95/040/00769/AM10/	Lic.No/Date:0310581126 29.06.2010	Defer Date:01.12.2010

Decision: Copy of application forwarded to D/o C&PC on 18.08.2010. Comments awaited.

Case No.: 20/21/87-ALC1/2010	Party Name:RISHI PACKERS LTD	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Approved
HQ File :01/87/050/00183/AM11/	RLA File :03/95/040/00227/AM11/	Lic.No/Date:0310581666 01.07.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- SHADE NET (HDPE KNITTED NET) 500000 KGS VIRGIN	500000.000	K.G	48730000.00	1107500.00 US\$
				Total	48,730,000.00	1,107,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	HDPE GRANULES	525000.000	K.G	32340000.00	735000.00 US\$	Value & Qty
2	39012000	U V MASTERBATCH	24975.000	K.G	8241750.00	187312.50 US\$	Value & Qty
3	39012000	COLOUR MASTER BATCH	10025.000	K.G	1102750.00	25062.50 US\$	Value & Qty
4	39012000	HDPE GRANULES FOR PACKING MATERIAL	10500.000	K.G	646800.00	14700.00 US\$	Value & Qty
				Total	42,331,300.00	962,075.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 16/AM10 dated 15.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Shade Net (HDPE Knitted Net)	1 kg	1. HDPE Granules	1.0500 kg
		2. UV Master Batch	0.0499 kg

3. Relevant Colour Master Batch

0.0200 kg

Case No.:14/21/87-ALC1/2010

Party Name:RALSON
(INDIA) LIMITEDMeet No/Date:32/87-ALC1/2010
10.11.2010

Status: Approved

HQ File :01/87/050/00177/AM11/

RLA File :30/24/040/00017/AM11/

Lic.No/Date:3010068012
06.07.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40115000	62/0- BICYCLE NYLON TYRE (Containing min. 35% Synthetic Rubber)	400.000	M.T	38384689.00	816696.00 US\$
				Total	38,384,689.00	816,696.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40010000	NATURAL RUBBER	20.000	M.T	3008000.00	64000.00 US\$	Value & Qty
2	40020000	SYNTHETIC RUBBER (SBR-1502)	112.000	M.T	12107200.00	257600.00 US\$	Value & Qty
3	40020000	SYNTHETIC RUBBER (PBR)	28.000	M.T	3816400.00	81200.00 US\$	Value & Qty
4	72170000	BEAD WIRE	36.000	M.T	1861200.00	39600.00 US\$	Value & Qty
		Rubber Chemicals (Antioxidants Accelerators Retarders & Pentizer					

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5	38120000	(Import of antioxidants shall not exceed 0.7 kg for each 1.4 kgs of Rubber chemicals allowed) (CIF VALUE DOES NOT EXCEED 7% OF THE FOB VALUE OF EXPORTS)	5.600	M.T	1052800.00	22400.00 US\$	Value & Qty
6	28030000	CARBON BLACK	76.000	M.T	3929200.00	83600.00 US\$	Value & Qty
7	27120000	All other Misc. materials/ chemicals viz. Microcrystalline wax, Paraffin wax, Pigments and softeners, sulphur, Plasticizers, coupling agents activators and fillers, dip chemicals (excluding resorcinol) mould release agents, tackifiers and catalysts and syloff (CIF VALUE DOES NOT EXCEED 2% OF THE FOB VALUE OF EXPORTS)	32.000	M.T	767510.00	16330.00 US\$	Value & Qty
8	28170000	ZINC OXIDE	6.400	M.T	631680.00	13440.00 US\$	Value & Qty
9	59020000	NYLON FABRIC	30.000	M.T	6204000.00	132000.00 US\$	Value & Qty
				Total	33,377,990.00	710,170.00	

Decision: With DIPP letter dated 04.11.2010 and taking cue from SION No. A-1691, the Committee decided to **approve** adhoc norms **as applied** for by the firm. However, there should be a value cap on Rubber Chemical and Misc. Chemical as per General Note 8 of Handbook of Procedure Volume – II.

Case No.:10/21/87-ALC1/2010	Party Name:KSP ENGINEERING CO.	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Approved
HQ File :01/87/050/00173/AM11/	RLA File :05/23/040/00086/AM11/	Lic.No/Date:0510267960 12.07.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
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1	39269000	61/0- ARTICLES OF PP GRANULES & SAN GRANULES			63840.000	K.G	6465320.00	137560.00 US\$
						Total	6,465,320.00	137,560.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	39032000	SAN GRANULES	40320.000	K.G	3790080.00	80640.00 US\$	Qty	
2	39021000	PP GRANULES	26880.000	K.G	1831872.00	38976.00 US\$	Qty	
				Total	5,621,952.00	119,616.00		

Decision: With D/o C&PC OM No. 46011/64/2010-PC.II dated 26.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles of PP Granules & SAN Granules	1 kg	1. PP Granules	1.05 kg /kg content in the export product
		2. SAN Granules	1.05 kg /kg content in the export product

9	Case No.:21/21/87-ALC1/2010	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00184/AM11/	RLA File :03/95/040/00870/AM10/	Lic.No/Date:0310583017 12.07.2010	Defer Date:01.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.08.2010. Comments awaited.			

Case No.:2/17/87-ALC1/2010	Party Name:S C J COLOURANTS	Meet No/Date:32/87-ALC1/2010	Status: Approved
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		10.11.2010	
HQ File :01/87/050/00145/AM11/	RLA File :05/24/040/00128/AM11/	Lic.No/Date:0510268102 13.07.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	63/0- PVC Compound (FR-ST2) Grade FR-100 (For Wire And Cable)	100000.000	K.G	5275000.00	112234.00 US\$
				Total	5,275,000.00	112,234.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC Resin Suspension Grade	55000.000	K.G	2352350.00	50050.00 US\$	Value & Qty
2	38122010	Plasticizer (DOP) Softening The Process	26500.000	K.G	1930525.00	41075.00 US\$	Value & Qty
3	38122010	PVC Stablizer Stablizing Heat Of Resins	2500.000	K.G	250275.00	5325.00 US\$	Value & Qty
4	38259000	Antimony Trioxide Flame Retarted Agency in The Process	500.000	K.G	199985.00	4255.00 US\$	Value & Qty
5	38123090	Calcium Stearate/ Zinc Stearate (79039000) Softening The Process Of External Lubricants	1000.000	K.G	64860.00	1380.00 US\$	Value & Qty
6	28365000	Calcium Carbonate OR Aluminium Hydroxide (28183000) OR Meta Calcined Aluminium Silicate (28399090) Filler To Provide Mechanical Stability And To Reduce Cost	16500.000	K.G	333465.00	7095.00 US\$	Value & Qty
				Total	5,131,460.00	109,180.00	

Decision: With D/o C&PC OM No. 46011/61/2008-PC.II dated 02.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (FR-	1 kg	1. PVC Resin Suspension Grade	0.5500 kg

	ST2) Grade FR-100 (for wire and cable)	2. DOP Plasticizer	0.2650 kg
		3. PVC Stabilizer	0.0250 kg
		4. Antimony Trioxide	0.0050 kg
		5. Calcium Stearate/Zinc Stearate	0.0100 kg
		6. Calcium Carbonate / Aluminium Hydroxide / Metacalcined Aluminium Silicate	0.1650 kg

11	Case No.:7/19/87-ALC1/2010	Party Name:MAX INDIA LTD	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00157/AM11/	RLA File :22/24/040/00011/AM11/	Lic.No/Date:2210010228 27.07.2010	Defer Date:24.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 16.08.2010. Comments awaited.			

12	Case No.:1/28/87-ALC1/2010	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00248/AM11/	RLA File :52/24/040/00013/AM11/	Lic.No/Date:5210031498 05.08.2010	Defer Date:01.12.2010
	Decision: D/L No. 46011/31/2008-PC.II dated 22.10.2010 issued by D/o C&PC to firm; reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.			

13	Case No.:6/21/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00169/AM11/	RLA File :05/24/040/00177/AM11/	Lic.No/Date:0510270370 11.08.2010	Defer Date:01.12.2010

Decision: Copy of application forwarded to D/o C&PC on 24.08.2010. Comments awaited.

14	Case No.:14/27/87-ALC1/2010	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00228/AM11/	RLA File :34/24/040/00113/AM11/	Lic.No/Date:3410027719 16.08.2010	Defer Date:24.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 30.09.2010. Comments awaited.			

15	Case No.:2/23/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00200/AM11/	RLA File :04/24/040/00133/AM11/	Lic.No/Date:0410116759 30.08.2010	Defer Date:01.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 07.09.2010. Comments awaited.			

16	Case No.:8/25/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00212/AM11/	RLA File :09/24/040/00188/AM11/	Lic.No/Date:0910043512 15.09.2010	Defer Date:01.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

17	Case No.:9/25/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00213/AM11/	RLA File :09/24/040/00187/AM11/	Lic.No/Date:0910043513 15.09.2010	Defer Date:01.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

18	Case No.:10/25/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00214/AM11/	RLA File :09/24/040/00219/AM11/	Lic.No/Date:0910043516 15.09.2010	Defer Date:01.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

19	Case No.:4/29/87-ALC1/2010	Party Name:POWERBAND	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00261/AM11/	RLA File :03/95/040/00439/AM11/	Lic.No/Date:0310592513 15.09.2010	Defer Date:01.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

20	Case No.:7/27/87-ALC1/2010	Party Name:DAMAN RUBBER PRODUCTS	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00221/AM11/	RLA File :03/94/040/00466/AM11/	Lic.No/Date:0310593565 23.09.2010	Defer Date:01.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 12.10.2010. Comments awaited.			

21	Case No.:8/28/87-ALC1/2010	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00255/AM11/	RLA File :05/23/040/00173/AM11/	Lic.No/Date:0510273454 23.09.2010	Defer Date:08.12.2010
	Decision: D/L No. 46011/80/2008-PC.II dated 21.10.2010 issued by D/o C&PC to firm; reminder with a copy of D/L may be issued to firm by DGFT giving 21 days time for submission of information.			

22	Case No.:3/28/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00250/AM11/	RLA File :04/24/040/00183/AM11/	Lic.No/Date:0410117776 01.10.2010	Defer Date:01.12.2010

Decision: Copy of application forwarded to D/o C&PC on 11.10.2010. Comments awaited.

Case No.:4/28/87-ALC1/2010	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Approved
HQ File :01/87/050/00251/AM11/	RLA File :07/24/040/00259/AM11/	Lic.No/Date:0710074554 01.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES. NET CONTENT OF PVC RESIN. 40.497 MT.	42.940	M.T	4411590.75	93367.00 US\$
				Total	4,411,590.75	93,367.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39041090	PVC RESIN.	40.497	M.T	2009157.41	42521.85 US\$	Value & Qty
				Total	2,009,157.41	42,521.85	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 18/87-ALC1/2010 dated 04.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

24	Case No.: 5/28/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00252/AM11/	RLA File :07/24/040/00242/AM11/	Lic.No/Date:0710074555 01.10.2010	Defer Date:01.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

25	Case No.: 6/28/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00253/AM11/	RLA File :03/94/040/00598/AM11/	Lic.No/Date:0310594809 01.10.2010	Defer Date:08.12.2010
	Decision: With DIPP letter dated 04.11.2010, the Committee observed that the firm has changed the formulation from the last application, hence, it was decided to ask firm to submit “Production, consumption data duly certified by Central Excise for the item of export under reference”.			

	Case No.:7/28/87-ALC1/2010		Party Name:ASHIRVAD PIPES PVT LTD.,		Meet No/Date:32/87-ALC1/2010 10.11.2010		Status: Approved			
	HQ File :01/87/050/00254/AM11/		RLA File :07/24/040/00260/AM11/		Lic.No/Date:0710074576 04.10.2010		Defer Date:			
	Application: Request is for adhoc norms for following:									
Sl.No.		ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	

26

1	39197239	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES -NET CONTENT OF PVC RESIN.17.458 MT.				18.511	M.T	1742154.75	36871.00 US\$
							Total	1,742,154.75	36,871.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)		
1	39041090	PVC RESIN	17.458	M.T	866135.02	18330.90 US\$	Value & Qty		
				Total	866,135.02	18,330.90			

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 18/87-ALC1/2010 dated 04.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

27

Case No.:1/29/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
HQ File :01/87/050/00258/AM11/	RLA File :31/24/040/00018/AM11/	Lic.No/Date:3110044885 05.10.2010	Defer Date:24.11.2010
Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

28

Case No.:11/29/87-ALC1/2010	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
HQ File :01/87/050/00268/AM11/	RLA File :03/94/040/00032/AM11/	Lic.No/Date:0310595324 05.10.2010	Defer Date:24.11.2010

Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.

29	Case No.:8/29/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00265/AM11/	RLA File :07/24/040/00253/AM11/	Lic.No/Date:0710074651 06.10.2010	Defer Date:24.11.2010
	Decision: D.O. letter sent to RLA, Bangalore on 02.11.2010 for sending application copy expeditiously. Application still awaited from RLA.			

30	Case No.:1/30/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00272/AM11/	RLA File :03/94/040/00589/AM11/	Lic.No/Date:0310596118 11.10.2010	Defer Date:24.11.2010
	Decision: Copy of application forwarded to DIPP on 25.10.2010. Comments awaited.			

31	Case No.:14/29/87-ALC1/2010	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00271/AM11/	RLA File :04/24/040/00187/AM11/	Lic.No/Date:0410117945 12.10.2010	Defer Date:24.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 19.10.2010. Comments awaited.			

32	Case No.:1/32/87-ALC1/2010	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00294/AM11/	RLA File :03/94/040/00639/AM11/	Lic.No/Date:0310598776 26.10.2010	Defer Date: 08.12.2010
	Decision: Copy of application is still awaited from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for			

sending the application expeditiously.

33	Case No.:2/32/87-ALC1/2010	Party Name:DAMAN RUBBER PRODUCTS	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00295/AM11/	RLA File :03/94/040/00651/AM11/	Lic.No/Date:0310599051 27.10.2010	Defer Date: 08.12.2010
	Decision: Copy of application is still awaited from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

34	Case No.:3/32/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00296/AM11/	RLA File :31/24/040/00160/AM11/	Lic.No/Date:3110045300 29.10.2010	Defer Date: 08.12.2010
	Decision: Copy of application is still awaited from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

	Case No.:4/32/87-ALC1/2010		Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD		Meet No/Date:32/87-ALC1/2010 10.11.2010		Status: Approved		
	HQ File :01/87/050/00297/AM11/		RLA File :31/24/040/00158/AM11/		Lic.No/Date:3110045301 29.10.2010		Defer Date:		
	Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM				Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

1	39081010	63/0- AKULON K 222 KGV4 BLACK NYLON 6 20% GLASS FILLED FLAME RETARDENT MOULDING POWDER / GRANULES GRADE K 222 KG V4 COLOUR BLACK	8665.650	K.G	1473160.50	32956.61 US\$
				Total	1,473,160.50	32,956.61

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS / GRANULES	5805.220	K.G	735916.50	16138.52 US\$	Value & Qty
2	70191100	GLASS FIBER	1785.120	K.G	91169.85	1999.34 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93	89.260	K.G	14245.29	312.40 US\$	Value & Qty
4	39092090	MELAMINE CYNURATE	1071.070	K.G	92797.88	2035.04 US\$	Value & Qty
5	29159090	CALCIUM STEARATE	174.940	K.G	11327.85	248.42 US\$	Value & Qty
				Total	945,457.37	20,733.72	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 13/87-ALC1/2008 dated 09.07.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon – K222 KGV4 20% Glass Fiber Reinforced, Flame Retardant PA6 (Nylon 6) Compound	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.66990 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01030 kg
		4. Flame Retardant (Non Halogenated) Melamine Cynurate	0.12360 kg
		5. Mould Release Agent (Calcium Stearate)	0.02020 kg

36	Case No.:5/32/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00298/AM11/	RLA File :08/24/040/00229/AM11/	Lic.No/Date:0810093566 01.11.2010	Defer Date: 08.12.2010
	Decision: Copy of application is still awaited from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

37	Case No.:6/32/87-ALC1/2010	Party Name:GUTS ELECTROMECH LTD	Meet No/Date:32/87-ALC1/2010 10.11.2010	Status: Deferred
	HQ File :01/87/050/00299/AM11/	RLA File :09/24/040/00313/AM11/	Lic.No/Date:0910044096 02.11.2010	Defer Date: 08.12.2010
	Decision: Copy of application is still awaited from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
